

Endorsement on A1- 1201/2021 Dated 14.01.2021 of District Court, Kozhikode.

Copy communicated to the under mentioned Judicial Officers for information and necessary action. They are requested to obtain and forward applications, if any, from willing and eligible candidates from working under their control **on or before 06 . 02. 2021.**

(By Order)

Sheristadar

To

1. The Addl. District & Sessions Judge-III, Kozhikode.
2. The Addl. District & Sessions Judge-IV/ V, Kozhikode.
3. The Addl. District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children, Kozhikode.
4. The Special Judge (NDPS Act Cases)/ Addl. District & Sessions Judge, Vadakara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Motor Accidents Claims Tribunal, Kozhikode/ Vadakara.
7. The Judge, Family Court, Kozhikode/ Vadakara.
8. The Chairman, Waqf Tribunal, Kozhikode.
9. The Special Judge, Fast Track Special Court, Kozhikode/ Koyilandy
10. The Principal Sub Judge, Kozhikode.
11. The Sub Judge, Vatakara / Koyilandy.
12. The Principal Munsiff - I / II, Kozhikode.
13. The Munsiff, Koyilandy/ Vadakara/ Nadapuram.
14. The Munsiff-Magistrate, Perambra/ Payyoli/ Thamarassery
15. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
16. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent II/ III / DSA, District Court, Kozhikode.



THE HIGH COURT OF KERALA

Ernakulam-682031
Email: bsec.hc-ker@gov.in
Phone: 0484 2562921
Fax: 0484 2562451

Dated - 28.01.2021

B1(B)-5545 / 2021

OFFICIAL MEMORANDUM

Sub : General Transfers, 2020 of Sheristadars/Senior Superintendents of Subordinate Courts – representations from individual officers– calling for.

Ref : G.O (P) No. 3/2017/P&ARD dated 25.02.2017

All Principal District Judges / Chief Judicial Magistrates are directed to obtain and forward transfer representations from Sheristadars / Senior Superintendents of Subordinate Courts under their respective jurisdiction, who have completed or will complete 3 years in the same station on 28th February, 2021, in the proforma attached herewith, so as to reach the High Court on or before 10/02/2021. The transfer requests received beyond the due date will not be entertained.

(By Order)

Sujatha V.K.
Joint Registrar
for Registrar (District Judiciary)

Enclosure: Proforma

To

All Principal District Judges and Chief Judicial Magistrates

Proforma for General Transfer
Sheristadars / Senior Superintendents
(to be filled up by applicant)

1) Name :

2) Designation :

3) Home Station :

4) Permanent Address :

5) Present Station :

6) Date of taking charge in the
present station :

7) Length of service at the present
station as on 28.02.2021:

Years	Months

8) Previous posting details as Sheristadar/Senior Superintendent

Sl.No.	Place	From	To

9) Place of choice in the order of preference;

1	
2	
3	

10) Remarks, if any :

Declaration

I do hereby declare that all the above facts are true to the best of my knowledge and belief.

Place:

Date :

Signature:

Name: